

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE AND FARMERS WELFARE  
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

**LOK SABHA**  
**UNSTARRED QUESTION NO.2630**  
TO BE ANSWERED ON THE 9<sup>TH</sup> JULY, 2019

**USE OF BANNED PESTICIDES IN PRODUCTION OF FRUITS AND VEGETABLES**

2630. ADV. DEAN KURIAKOSE:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

(a) whether the Government has conducted any study on the increase of cancer patients among the cardamom plantations in the Idukki District of Kerala if so, the details thereof;

(b) whether the Government has taken note that certain banned pesticides are used for production of fruits, vegetables and other crops which have an adverse impact on human health, soil and livestock, if so, the details thereof;

(c) whether the Government has conducted any study to identify the level of pesticide residues in the fruits, vegetables and other crops, if so, the outcome thereof; and

(d) the steps taken/proposed to be taken by the Government to ban the use of harmful pesticides in the country?

**ANSWER**

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a): No Sir, as informed by the State of Kerala, no study has been conducted on the increase of cancer patients among the cardamom plantations in the Idukki District.

(b): No incident of sale of banned pesticides has been reported.

(c): The Department is implementing a scheme called 'Monitoring of Pesticide Residues at National Level', (MPRNL) under which agriculture commodities are collected and analyzed for the presence of pesticide residues. During 2014-19, a total of 1,18,035 samples have been collected and analyzed, out of which 2,950 (2.5 %) samples were found exceeding Maximum Residue Level fixed by the Food Safety and Standards Authority of India (FSSAI). Further, no residues of banned pesticide have been detected under the MPRNL Scheme.

(d): Technical review of registered pesticides is being conducted from time to time for their continued use. Based on the recommendations of such technical reviews, the Department has, inter-alia, banned 40 pesticides and 4 formulations for use in the country. 2 pesticides have been banned for use but continue to be manufactured for export. 18 pesticides were never allowed for registration due to their toxicity. In addition, 8 pesticides have been withdrawn for use in the country and 9 pesticides have been restricted for use.

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